

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3072

ANSWERED ON:12.08.2010

RAIL PROJECTS IN KARNATAKA

Angadi Shri Suresh Chanabasappa;Vishwanath Shri Adagur H

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of ongoing/pending rail projects viz. new railway line, doubling of rail line and gauge conversion in Karnataka;
- (b) whether these projects are running as per schedule;
- (c) if not, the reasons therefor;
- (d) the amount allocated for these projects as on date; and
- (e) the steps taken by the Railways to complete the said projects within stipulated time frame?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) to (e): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 3072 BY SHRI SURESH ANGADI AND SHRI ADAGOORU VISHWANATH TO BE ANSWERED IN LOK SABHA ON 12.08.2010 REGARDING RAIL PROJECTS IN KARNATAKA

(a): 11 new line, 02 gauge conversion and 13 doubling projects falling fully/partly in the State of Karnataka are in various stages of progress.

(b) & (c): Work on these projects are being progressed as per the availability of resources and land availability. The delay in land acquisition and public protest is affecting the progress of 5 Km balance section of Kottur-Harihar new line project and Devanur-Birur (12 Km) section of Arsikere-Birur doubling project. All works on Hubli-Ankola and Bangalore-Satyamangalam new line projects have been stopped as per objections of Forest Departments of Governments of Tamil Nadu and Karnataka and directions of Central Empowered Committee, constituted by the Hon'ble Supreme Court.

(d): An expenditure of Rs. 2442.38 crore has been incurred on these projects upto March, 2010 and an outlay of Rs. 508.10 crore has been provided for these projects during 2010-11. Further, Rs. 130 crore is expected as state sharing portion from the Government of Karnataka.

(e): A number of initiatives have been taken to generate additional resources through non-budgetary measures like public/private partnership, funding by State Governments and other beneficiaries to expedite progress of these projects. Regular meetings are being held with State Government Authorities to expedite land availability and to sort out other issues.